

FAMILY WELFARE be pleased to state :

(a) whether Government are aware that medical equipments and machineries worth crores of rupees purchased/imported for use in the Dr. Manohar Lohia Hospital, Safdarjang Hospital and All India Institute of Medical Sciences, New Delhi during the last 5 years is lying unservicable and of no use ;

(b) whether Government have made any survey in the said hospitals to check the functioning of the medical equipments and machines ;

(c) if so, details thereof and whether any responsibility has been fixed by the government in this regard ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) :

(a) It is not a fact that medical equipments and machinery worth crores of rupees is lying idle in the Central Government Hospitals including All India Institute of Medical Sciences.

(b) It is not considered necessary.

(c) and (d) Does not arise.

Purchase of CGHS Ayurvedic Store from M/S Zandu Pharma Bombay

5879. **DR. G.S. RAJHANS :** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state :

(a) whether it is a fact that Central Government Health Scheme Ayurvedic Store purchased huge quantity of medicines containing gold during the year 1983-84, 1984-85 from M/s Zandu Pharma, Bombay ;

(b) if so, what was the cost of medicines containing gold ;

(c) whether the medicines containing gold were tested in Laboratory before their use in the dispensaries ;

(d) if so, the name of the laboratory where the said medicine was tested ; and

(e) if not, how the genuineness of the genuineness of the gold in the medicine is ensured ?

THE MINISTER OF STATE FOR HEALTH (SHRI YOGENDRA MAKWANA) : (a) & (b) The cost of Ayurvedic medicines containing gold purchased from M/S Zandu Pharma, Bombay is as under :—

1983-84	1984-85
Rs. 3,34,653.28	Rs. 1,48,505.76

(c) No, Sir.

(d) Does not arise

(e) The genuineness of the gold in the medicine is ensured by the penal of experts by physical examination according to the standards prescribed in Ayurvedic system.

Compensation from Solatium Fund at Delhi

5880. **DR. G.S. RAJHANS :** Will the Minister of **SHIPPING AND TRANSPORT** be pleased to state :

(a) the number of hit-and run motor accident cases took place in the Capital during 1983 and 1984 ;

(b) the number of cases in respect of which compensation have been paid to the victims of such accidents from the Solatium Fund and reasons for delay in making compensation in remaining cases ;

(c) whether the present amount of compensation payable to such accident victims is very meagre and the procedure very cumbersome ; and

(d) if so, what steps are proposed to increase the compensation amount payable to such accident victims and also to ensure expeditious payments ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT : (a) According to the